

12.01 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya Bill, 1996 which has been passed by the Rajya Sabha at its sitting held on the 3rd December, 1996."
- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Indian Contract (Amendment) Bill, 1996 which has been passed by the Rajya Sabha at its sitting held on the 3rd December, 1996."
- (iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Seamen's Provident Fund (Amendment) Bill, 1996 which has been passed by the Rajya Sabha at its sitting held on the 3rd December, 1996."

12.01½ hrs.

BILLS — AS PASSED BY RAJYA SABHA

[English]

SECRETARY GENERAL : Sir, I lay on the Table three Bills is passed by Rajya Sabha on the 3rd December, 1996 :

1. The Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya Bill, 1996.
2. The Indian Contract (Amendment) Bill, 1996.
3. The Seamen's Provident Fund (Amendment) Bill, 1996.

12.02 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILL
AND RESOLUTIONS

Second Report

[English]

SHRI SURAJ BHAN (Ambala) : Sir, I beg to present the Second Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.02½ hrs.

STANDING COMMITTEE ON AGRICULTURE

Sixth Report

[English]

SHRI SANTOSH KUMAR GANGWAR (Bareilly) : Sir, I beg to present the Sixth Report (Hindi and English versions) of the Standing Committee on Agriculture on Action Taken by the Government on the recommendations contained in their Thirty-sixth Report (Tenth Lok Sabha) on *Krishi Vigyan Kendras* of the Ministry of Agriculture (Department of Agricultural Research and Education).

12.03 hrs.

STANDING COMMITTEE ON DEFENCE

Second Report

[English]

SHRI B.K. GADHVI (Banaskantha) : Sir, I beg to present the Second Report (Hindi and English versions) of the Standing Committee on Defence on Action Taken by the Government on the recommendations contained in their Sixth Report (Tenth Lok Sabha) on 'Defence Policy, Planning and Management'.

[Translation]

SHRI PUNNU LAL MOHLE (Bilaspur) : Mr. Speaker, Sir, the Government of Madhya Pradesh had declared 18th December a public holiday long back on account of Sant Baba Guru Ghasidas ji's birthday. Crores of followers of Baba Guru Ghasidas ji, the Satnami Samaj and the worshippers observe fast the make worship on this day. People have been celebrating this festival with pomp and gaiety. People belonging to the Satnami Samaj and worshippers live not only in Madhya Pradesh, but also on the nook and corner of the whole country.

Sant Baba Guru Ghasidas ji delivered sermons to the human society. He was of the view that falsehood can be removed by the force of Truth. Without Truth human life is a vacuum.

Satnam Sahi nam nahin jane jag sansar,
Satnam ke upkar mein bhaye sakal vistar,
Sat barabar tap nahin, jhoot barabar pap,
Jake hriday satya hai, take hriday aap,
Satya mein darti, Satya mein aakash,
Satya mein Surya kare nitya prakash,
Satnam sar hai, sab duniya maya jaal,